

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1105
TO BE ANSWERED ON 22.11.2016

Diversion of Forest Land

1105. SHRI J. C. DIVAKAR REDDY:
SHRI V. ELUMALAI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of the diversion of forest lands to industrial units and for various other projects;
- (b) if so, the details of such diversion reported during each of the last three years and the current year, State/UT-wise;
- (c) the corrective steps being taken in this regard;
- (d) whether any compulsory afforestation has been undertaken against the said diversion; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

- (a) & (b) Details of diversion of forest lands to industrial units and other projects reported during last 3 years and the current year, State/UT wise are at annexure-I.
- (c) Diversion of forest land is allowed as per the procedure and provisions laid down in Forest (Conservation) Act, 1980.
- (d) & (e) Compensatory afforestation in lieu of forest land diverted under Forest (Conservation) Act, 1980 to industrial units and for various other projects has been undertaken. Details of such Compensatory afforestation taken up till 31.03.2015 is given in annexure-II.

Statement Showing Cases (State wise and Calander Year wise) For Diversion Of Forest Land in Last five years Under FC Act 1980

Category: **All**

Categories

Case Status:

APPROVED

During the Period : **01/01/2013 to 16/11/16**

S. No.	STATE/UT	2013		2014		2015		2016		Grand Total	
		Approved		Approved		Approved		Approved		Approved	
		No. of Cases	Area Diverted	No. of Cases	Area Diverted	No. of Cases	Area Diverted	No. of Cases	Area Diverted	No. of Cases	Area Diverted
1	Andaman and Nicobar	6	15.03	2	3.96	5	14.97	1	5.26	14	39
2	Andhra Pradesh	5	135.39	9	388.08	5	2056.29	4	14.17	23	2594
3	Arunachal Pradesh	9	1695.47	15	623.58	4	46.21	2	67.17	30	2432
4	Assam	1	8.88	0	0.00	0	0.00	0	0.00	1	9
5	Bihar	8	258.87	20	84.25	8	75.19	15	186.29	51	605
6	Chandigarh	1	0.07	1	39.86	1	0.37	1	0.02	4	40
7	Chhattisgarh	3	425.21	10	1646.20	14	2355.29	6	388.37	33	4815
8	Dadar & Nagar Haveli	2	5.38	1	0.01	1	12.00	1	1.50	5	19
9	Delhi	0	0.00	3	3.15	0	0.00	0	0.00	3	3
10	Gujarat	18	59.15	33	343.72	33	387.19	14	364.98	98	1155
11	Haryana	171	556.15	212	89.56	143	72.15	140	378.37	666	1096
12	Himachal Pradesh	7	82.93	1	239.51	5	261.47	13	13.39	26	597
13	Jharkhand	8	415.50	9	2565.69	6	234.21	5	303.82	28	3519
14	Karnataka	2	69.70	3	179.00	6	117.50	25	304.31	36	671
15	Kerala	1	4.33	1	4.92	0	0.00	2	9.81	4	19

16	Madhya Pradesh	19	1108.82	25	2687.69	41	3039.03	18	923.38	103	7759
17	Maharashtra	11	233.78	15	2223.39	8	679.91	5	1747.33	39	4884
18	Manipur	3	1325.82	3	504.70	4	117.64	1	87.00	11	2035
19	Meghalaya	1	0.98	0	0.00	1	138.11	0	0.00	2	139
20	Mizoram	1	384.03	1	74.49	0	0.00	0	0.00	2	459
21	Orissa	14	2984.22	30	3445.84	10	1018.19	12	538.59	66	7987
22	Punjab	145	523.76	109	234.76	65	47.82	109	45.22	428	852
23	Rajasthan	4	636.69	12	1928.15	4	265.48	13	187.96	33	3018
24	Sikkim	10	32.74	5	3.28	3	9.36	4	14.33	22	60
25	Tamil Nadu	4	32.98	4	23.25	3	458.30	3	26.75	14	541
26	Telangana	9	2216.85	2	294.84	8	2463.01	3	11.88	22	4987
27	Tripura	6	54.53	2	10.03	2	44.18	2	11.76	12	120
28	Uttar Pradesh	20	662.89	6	391.35	2	214.32	0	0.00	28	1269
29	Uttarakhand	5	819.23	3	153.02	1	1.89	32	1464.90	41	2439
30	West Bengal	2	6.00	2	6.31	0	0.00	3	170.22	7	183
TOTAL		496	14755.37	539	18192.60	383	14130.08	434	7266.78	1852	54345

Annexure - II

Compensatory Afforestation undertaken till 31.3.2015 in various States.

Sl No	Name of the State	Compensatory Afforestation done (in hectares)
01	Andaman & Nicobar	2164.153
02	Andhra Pradesh	27600.967
03	Arunachal Pradesh	12096.46
04	Assam	6371.582
05	Bihar	964.026
06	Chandigarh	26.0148
07	Chhattisgarh	42361.143
08	Delhi	87.84
09	Goa	1771.822
10	Gujarat	81580.66
11	Haryana	3715.5149
12	Himachal Pradesh	16185
13	Jammu & Kashmir	25612
14	Jharkhand	15839.838
15	Karnataka	25920.9186
16	Kerala	58578.4
17	Madhya Pradesh	132056.696
18	Maharashtra	94316.95
19	Manipur	802.99
20	Mizoram	3482.628
21	Odisha	42313.7432
22	Punjab	9831
23	Rajasthan	16918.58
24	Sikkim	3529.79
25	Tamil Nadu	3341.5361
26	Tripura	3951.12
27	Uttar Pradesh	10253.8
28	Uttarakhand	34548
29	West Bengal	3288.75
30	Telangana	8297.084